

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 478/2018

STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

KARAN SINGH

Respondent(s)

Date : 05-08-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SHEEL NAGU

For Appellant(s) : Mr. Kamendra Mishra, AOR (N/P)

For Respondent(s) :Mr. Rajesh Kumar Pandey, Adv.
Ms. Pinki Tiwari, Adv.
Mr. S.d.mishra, Adv.
Mr. Pushkar Anand, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. None appears for the appellants.
2. Re-list the civil appeals three weeks hence.
3. Should the appellants not be represented on the next date, we may be constrained to dismiss the appeal for non-prosecution.

(JATINDER KAUR)
P.S. to REGISTRAR

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)